NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **08.08.2018**

NAME OF THE PARTIES: Union Bank of India

V/s.

Housing Developments & Infrastructure Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

7. C.P. (IB)-2308 (MB)/2018

Wrongly on board. This matter was listed on 23.08.2018 and already orders were passed.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/